## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3216 ANSWERED ON:13.12.2011 VILLAGE GRAIN BANKS Antony Shri Anto;Shantha J.

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of the targets fixed and achieved for setting up of the Village Grain Banks (VGBs) during the Tenth and the Eleventh Five Year Plans;

(b) whether the Union Government has issued any guidelines to the States for proper implementation of the said scheme;

(c) if so, the details thereof;

(d) whether the quantum of foodgrains allocated for the said scheme has been reduced; and

(e) if so, the details thereof and the reasons therefor alongwith the quantum of foodgrains allocated during each of the last three years and the current year, State-wise?

## Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)to(e) During the Tenth Five Year Plan, 14,495 Village Grain Banks (VGBs) were sanctioned in 17 States against a target of 15,084 VGBs and during the Eleventh Five Year Plan, 10,010 VGBs have so far been sanctioned in 13 States against the target of 12,823 VGBs.

The guidelines for implementation of the scheme were issued in January 2008 outlining, inter-alia, the objectives of the scheme, regarding the location and formation of the banks, organizations eligible to set up village grain banks, funding pattern, and method of implem- entation. The allocation of food grains under the scheme are made with reference to the number of VGBs sanctioned in each year @40 quintals per VGB. The food grains allocated under the scheme during each of last three years and current year, State-wise is annexed.